places like city hospitals, bus stands and pockets inhabited by poor and vulnerable people in collaboration with Corporations and PSUs.

Upward trend in the prices of essential commodities

†1302. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the prices of the essential commodities have shown an upward trend as compared to last year;
- (b) whether the price monitroing cell studies and analyses the trends of the prices of important commodities through various sources and the information so collected and the status report is presented before the committee of secretaries and the Cabinet Committee on Prices;
- (c) whether, inspite of these measures adopted by Government, the prices of most of the essential commodities have not shown a declining trend; and
- (d) if so, the measures adopted to control the prices of essential commodities?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) Prices of essential commodities have shown a mixed trend over the period of last one year. In respect of prices of wheat, atta, all the pulses except gram dal and onion, a declining trend has been noted, while prices of edible oils, gram dal, sugar, milk, potato and tomato have shown an increasing trend during this period. However, prices of some of these items such as sugar and gram dal have shown a decline and milk prices have remained more or less stable during last three months. The price monitoring cell studies and analyses trends of the prices of important commodities and the information so collected and the status report in this regard is presented before the committee of secretaries and the Cabinet Committee on Prices. Measures taken by the government to stabilise the prices of essential commodities are given in statement. [Refer to the Statement appended to the answer to USQ No 1299 (part c)].

Establishment of new sugar mills in Gujarat

†1303. SHRI RAGHUNANDAN SHARMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Central Government has received any proposals from the Gujarat Government for establishing new sugar mills in the State;
 - (b) if so, the details thereof; and

[†]Original notice of the question was received in Hindi.

the steps being taken by the Central Government for establishment of new sugar mills in the State?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS. FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The Central Government has not received any proposal from the State Government of Gujarat to set up new sugar mill in the State.

- (b) Does not arise.
- (c) The Central Government with a view to encourage setting up of new sugar mills in the country has de-licensed the sugar industry. The Entrepreneurs are free to set up new sugar mills at their preferred locations subject to compliance of rules and regulations of the Central/State Governments.

Implementation of XBRL

1304. SHRI NAND KUMAR SAI: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government has formed a committee to develop the roadmap for future implementation of eXtensible Business Reporting Language (XBRL);
 - (b) if so, the details thereof;
 - (c) the details of terms of references of the said committee;
- (d) whether Government has invited suggestions from various stakeholders; and
- (e) if so, the details of suggestions/comments, so far, received by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) Yes, Sir. The Ministry has set up a committee in November 2011 comprising of XBRL experts and representatives from the corporate sector as well as the Institute of Chartered Accountants of India (ICAI) with the following terms of references:

- i Identification of class of companies and various reports to be filed in XBRL in Phase-wise manner.
- ii. Development of Taxonomies to be used by Corporates for their regulatory filings to government agencies.
- iii. Extensions in Taxonomies and XBRL Assurance framework.
- iv. Training, awareness and capacity building of stakeholders
- v. Framework for consumption and dissemination of XBRL data.
- (d) and (e) Yes, Sir. Information regarding setting up of the committee and its terms of reference has also been put on the Ministry's website: www.mca.gov.in for information of the general public, and for their suggestions and comments.